

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:245
ANSWERED ON:21.07.2009
COORDINATION AMONGST SECURITY AGENCIES
Lal Shri Kirodi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the number of cases of infiltration, smuggling and other related cases registered in the border areas during the last three years and the current year;
- (b) the action taken by the authorities concerned in such cases;
- (c) whether there is a proper co-ordination amongst the various paramilitary forces and security agencies in dealing with such cases; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.245 DUE FOR ANSWER ON 21ST JULY, 2009.

(a): Details relating to persons apprehended during illegal cross border movement and cases of smuggling and related offences, as maintained by the border guarding forces concerned, is enclosed.

(b): Following apprehension of persons during illegal cross border movement and/or interception of illegal cross border activities (smuggling and related offences), the border guarding force hands over these cases to the Central Government/State Government agencies concerned for appropriate legal action. Details relating to case-specific action taken are not centrally maintained.

(c) & (d): Yes, Madam. There is proper institutional arrangement for coordinated action amongst paramilitary forces and various other security agencies. There is one dedicated border guarding force for each border and it also functions as the Lead Intelligence Agency for such co-ordination. Periodic monitoring and multi/ operational level meetings are held to stop illegal trans-border activities.